

Name of the Corporate Debtor: Metenere Limited; Date of Commencement of CIRP: 03-10-2020; List of Creditors as on: 23-07-2021; Name of IP: Mr. Surendra Raj Gang; Process Number: 1; Last 5 digit of registration number: 11773

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors									NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	10	30563229855	10	30400333523	84.65		162896333	00	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	02	1120161986	02	1120161986	3.12				Annexure 4
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)	32	6615339	32	6146176	0.02		383118	00	Annexure 6
7	Operational creditors (Government Dues)									NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	44	4402520779	41	4387351088	12.22		15169691	00	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)									NA
Total		88	36092527959	85	35913992773	100.00		178449142	0	